## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 207/15 TP 28/17		For compliance of objections		The Pride Enter- prises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.	

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1.	ABHIJIT ATUR 9663309317	Pehbbing	-9.W

Counsel for petitioner is present. Again he requested time to comply the objections raised by the Registry.

Time extended as a last change till 07.11.2017. No adjournment will be given.

MEMBER (J)

MEMBER (T)